



DISTRICT JUDICIARY – KRISHNA
PROCEEDINGS OF THE DISTRICT JUDGE :KRISHNA:MACHILIPATNAM
PRESENT:Dr.M.Rama Krishna,
I Addl. District Judge,
FAC/PRL. DISTRICT JUDGE

Sub:- Public Services – A.P.J.M.S. – Stenographer Gr.II (Cat.5 of A.P.J.M.S.Rules) -- Transfer of employees on completion of three years at a particular station/seat – Orders – Issued.

- Read: 1. Hon'ble High Court's circular in RoC.No.3259/2011-C.3, dt.25.11.2011.
2. Hon'ble High Court's circular in RoC.No.3259/2011-C.3, dt.14.12.2011.
3. Hon'ble High Court's circular in RoC.No.1377/2017-C.3, dt.04.04.2018.
4. Hon'ble High Court's circular in RoC.No.300/2019-C.3, dt.26.03.2019.
5. This Court's letter in Dis.No.2229, dt.27.03.19 submitted to the Hon'ble High Court of Andhra Pradesh, Amaravati.
6. This Court's letter in Dis.No.2331, dt.28.03.19 submitted to the Hon'ble High Court of Andhra Pradesh, Amaravati.
7. Hon'ble High Court's letter in RoC.No.344/2019-C.3, dt.14.06.2019.
8. Other connected papers.

ORDER DT:22.06.2019.

Upon perusing the Hon'ble High Court's circulars read above, the District Judge, Krishna, Machilipatnam, is pleased to pass the following order:

1. Sri I. Anjani Kumar, Stenographer Gr.II, Prl. Senior Civil Judge's Court, Gudivada, who is working on deputation in the Court of XII Addl. District Judge, Vijayawada, is transferred and posted as Stenographer Gr.II, Prl. Senior Civil Judge's Court, Machilipatnam, vice Sri A.Ramu, transferred.

After his joining, the individual is deputed to work in the Court of Senior Civil Judge, Nuzvid, until further orders.

2. Sri A.Ramu, Stenographer Gr.II, Prl. Senior Civil Judge's Court, Machilipatnam, who is working on deputation in the Court of I Addl. District Judge, Krishna, Machilipatnam, is transferred and posted as Stenographer Gr.II, Prl. Senior Civil Judge's Court, Gudivada, vice Sri I.Anjani Kumar, transferred.

After his joining, the individual is deputed to work in the Court of Prl. Junior Civil Judge, Avanigadda, until further orders. This cancels the direction given to Smt.G.E.Sowjanya, Stenographer (working on contract basis) to work in the Court of Prl. Junior Civil Judge, Avanigadda, from every Thursday to Saturday, as ordered earlier.

Contd.,

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3. Smt.N.Lakshmi, Stenographer Gr.II, Senior Civil Judge's Court, Nuzvid, is deputed to work in the Court of XII Addl. District Judge, Vijayawada, until further orders.

4. The deputation of Sri P.Srikanth, Stenographer Gr.II, III Addl. Senior Civil Judge's Court, Vijayawada, to work in the Court of XIV Addl. District Judge, Vijayawada, as ordered earlier, is hereby cancelled with immediate effect. The individual is further deputed to work in the Court of II Addl. District Judge, Vijayawada, until further orders.

N.B.:

1. The above individuals shall be relieved forthwith.
2. The above individuals are directed to complete their pending work and shall hand over detailed charge to the employees as directed by their respective Presiding Officers.

Dist. No. 4091
22/6/18

H. Ramanis
22/6/18
**I ADDL. DISTRICT JUDGE
FAC/PRL. DISTRICT JUDGE
KRISHNA, MACHILIPATNAM**

To:

The above individuals through proper channel.

Copies to:

The officers concerned.